### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3885 ANSWERED ON 21/12/2021

#### HOUSEHOLD ENLISTED IN SECC-2011 UNDER PMAY-G IN ODISHA

#### 3885. SHRI SURESH PUJARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of Households enlisted in the Socio Economic and Caste Census (SECC) list of 2011 in Odisha and the verified number of beneficiaries listed for allocation of Pradhan Mantri Awaas Yojana-Gramin (PMAY-G);
- (b) the number of beneficiaries out of the verified list whose houses have been fully completed and the number of houses not completed yet;
- (c) the number of applications received in the State of Odisha who did not find place in the SECC list of 2011and number of applicants who have challenged their exclusion in the verified list;
- (d) whether there has been any compliance of the advisories of the Ministry to the State Government after physical verification of the high-level committee sent by the Centre few months back; and
- (e) if so, the report thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) A total of 41,72,720 number of households were enlisted in Socio Economic and Caste Census (SECC) list of 2011 in Odisha. Out of this, a total of 18,75,631 number of beneficiaries have been verified as eligible by the State under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), as on 16.12.2021.
- (b) Out of the 18,75,631 number of verified beneficiaries available in SECC list, houses have been sanctioned to 18,36,451 beneficiaries by the State. Out of this, houses of 16,75,749 beneficiaries have been completed. The State is yet to sanction houses to 39,180 beneficiaries and 1,99,882 houses are yet to be completed from the beneficiaries made available through SECC 2011.
- (c) Under PMAY-G, the target is the construction of 2.95 crore houses to achieve the objective of "Housing for All" in rural areas. The beneficiaries have been identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process Gram panchayat-wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to finalize the PWL. As on 16.12.2021, a total of 2.15 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who, though eligible for inclusion in PWL, but were left out from the SECC 2011 based PWL, have been captured in the Awaas+ Mobile App based Survey. The Survey was conducted during January, 2018 and 7th March 2019. In this exercise, the

States/UTs have uploaded details of additional households. The beneficiaries from Awaas+ lists are also being granted benefits under PMAY-G as per the approved guidelines, within a ceiling of 2.95 crore houses under PMAY-G. No applications from households are required under this scheme as beneficiaries are identified from the PWL of PMAY-G based on SECC 2011 and finalised Awaas+ list. The State had registered 13,20,945 households under Awaas+ Survey, out of which 7,46,422 households remain eligible after due verification by the State.

The procedure of hearing by the Appellate Authority is determined by the State Government and this Appellate Committee is constituted at the District Level to consider the complaints of those who have challenged their exclusion. Therefore, the data regarding number of beneficiaries who have challenged their exclusion is not maintained by the Central Government.

(d) & (e) The State Government of Odisha vide letter dated 20.07.2021 had submitted compliance of the advisories/findings of Central Team sent by the Ministry for physical verification on 9<sup>th</sup> to 11<sup>th</sup> February, 2021. The compliance report submitted by the State is at **Annexure**.

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ANNEXURE IN REPLY TO PART (d) & (e) OF LOK SABHA UNSTARRED QUESTION NO.3885 TO BE ANSWERED ON 21.12.2021 REGARDING HOUSEHOLD ENLISTED IN SECC-2011 UNDER PMAY-G IN ODISHA

The Compliance Report submitted by the State Government of Odisha is given below:

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Government of Odisha PANCHAYATI RAJ & DRINKING WATER DEPARTMENT Odisha Secretariat <u>Sachibalaya</u> Marg Bhubaneswar-751 DOI Fax.0574- 2391413 e-mail prisec or Enic in

PR-RH-PMAYG-0002-2021 /14 40/PR&DW

Date: & O /07/2021

From

Sri Deoranjan Kumar Singh, IAS, Principal Secretary.

To

Nagendra Nath Sinha, IAS, Secretary, Ministry of Rural Development, Krishi Bhawan, New Delhi-110001 Email: secyrd@nic.in

Sub: Compliance to the findings of Central team on alleged irregularities under PMAY (G).

Ref: Your Letter No.L-11026/04/2020-RH dated 22.04.2021

Sir,

I am to submit herewith the compliance to the findings of enquiry team deputed from MoRD on the alleged irregularities of PMAY (G) committed in Odisha for favor of your kind perusal.

Yours faithfully,

Principal Secretary.

C.C. for information.

- Gaya Prasad, Deputy Director General(RH), Ministry of Rural Development, Krishi Bhawan, New Delhi-110001 Email: gaya.prasad@nic.in
- 2. Office copy(dsrhpr@gmail.com)

Compliance to the finding of MoRD

|            |                                                                                                                                                                                                                          | Face Warran                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |  |
|------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| SI.<br>No. | Findings                                                                                                                                                                                                                 | Compliance                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |  |
| 1          | One of the households even though ineligible for assistance under PMAY-G got assistance under the scheme for house construction.                                                                                         | Sanjay Sahoo, Tangi block, Khurda got 1st installment and was subsequently detected as ineligible as his father was previously sanctioned IAY house. The matter is examined by Collector, Khordha                                                                                                                                                                                                                                                                                              |  |
| 2          | In seven cases the logo on the external surface of the front wall of the house was found absent or erased.                                                                                                               | Beneficiaries are sensitized to keep the logo intact.                                                                                                                                                                                                                                                                                                                                                                                                                                          |  |
| 3          | In four cases temporary sticker of the scheme logo found pasted on the external wall surface of the PMAY-G house.                                                                                                        | Sticker containing logo of both PMAY(G) and BPGY are fixed on the front wall of the house to maintain transparency                                                                                                                                                                                                                                                                                                                                                                             |  |
| 4          | In two cases though the house was constructed under PMAY-G, the logo of the State scheme(BPGY) found displayed on the external wall surface of the house                                                                 | Instructions have been issued to all the field functionaries to co-brand the houses constructed under PMAY(G) as State bears 40 % share in each unit.                                                                                                                                                                                                                                                                                                                                          |  |
| 5          | In case of six beneficiaries with completed PMAY-G houses entitled 90/95 unskilled person days under MGNREGA were not entirely availed in the house construction                                                         | The beneficiaries are not able to get wage out of MGNREGS beyond 28 days because of technical issues in NREGASoft. The State has requested MoRD vide letter not 1454 dated 21.01.2021, and 18435 dated 20.11.2020 to resolve the said issue. Also this has been brought to the kin notice of MoRD during PRC meeting.                                                                                                                                                                          |  |
| 6          | During interaction, the<br>beneficiaries/villagers flagged about<br>diversion of funds under PMAY-G by<br>changing the bank account details.                                                                             | Bank Accounts are changed only on the request of<br>beneficiary, mainly in the event of death of account holds<br>and for some other personal problem of beneficiaries. In n<br>case funds are diverted to other persons.                                                                                                                                                                                                                                                                      |  |
| 7          | 98,562 cases of the beneficiaries under PMAY-G have been overridden by the BDOs at the block level, by the BDOs at the block level, which is matter of serious concern. The team visited one such case during the visit. | MoRD submitted a list of 5.52 lakhoverridden cases for verification. During verification, it was found that the discrepancy is mainly due to the word Mr. / Mrs. prefixed the name of beneficiaries in bank account whereas the same is not used in the name of AwaasSoft. There are few case of spelling mismatch and in few other cases Work Order has been issued in favour of wife whereas bank account has been opened in the name of husband. Thus no financi irregularity has occurred. |  |

| Z 6/2 9/6 / | / D/M2/11 / | FILE NO. H-11016/63/2021-RHOPEN/C                                                                                                                           | の組織を記憶を表現して (Computer No. 378316)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|-------------|-------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 000000      | 8           | In some of the cases the ineligible households (including those affected by cyclone FANI) with existing pucca houses found registered in the Aawaas+ Survey | Lakh ineligible beneficiaries, who were earlier registered                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|             | 9           | An eligible household for assistance under PMAY-G, though was not covered in the PWL, found not included in the Awaas+ Survey.                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|             | 10          | Most of the houses constructed under PMAY-G were inconsistent in quality aspects.                                                                           | State has signed MoA with CSIR-CBRI, Roorkee to extend Technical support. Eleven types of housing typologies have been developed by State in collaboration with CSIR-CBRI, Roorkee. The beneficiaries are sensitized time and again on the quality aspects of the house by Block functionaries. The constant guidance by State has let to construction of durable house with asthetic sense. During third party assessment conducted by CSIR-CBRI, Roorkee on the quality of the house in the District of Khurda, Cuttack, Puri, Keonjhar and Sambalpur, the quality of houseswere found to be satisfactory |
|             | 11          | In two cases, the houses under PMAY-G reported completed on AwaasSoft were 'incomplete' on the ground.                                                      | During the time of enquiry, two beneficiaries in Ghasipura Block had roof cast the house but did not fix door and windows which has been completed in the meantime. BDO has been warned not to repeat this mistake in future.                                                                                                                                                                                                                                                                                                                                                                               |
|             | 12          | A dedicated cooking area with a kitchen platform and/ or toilet found missing in the two cases.                                                             | Beneficiaries will be sensitized                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|             | 13          | In two cases the PMAY-G houses remained incomplete due to inadequate funds for the proposed oversized construction.                                         | Beneficiaries will be sensitized                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|             | 14          | In two cases houses and toilets constructed with assistance under government schemes found being misused for the alternate purpose.                         | Beneficiaries will be sensitized                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|             | 15          | In two cases it is found that the beneficiary constructed house on the Govt. land unauthorizedly.                                                           | Work Orders were issued without obtaining copies of RoR from the beneficiaries. It was issued only on the basis of self-declaration from the beneficiaries. Now, field functionaries have instructed to obtain copies of RoR from the beneficiaries before sanction of house.  In the two cases detected by enquiry team, the instalment release has been stopped and OPDR cases have been filed against the beneficiaries to recover the paid amount.                                                                                                                                                      |

| 80088 | FIIE NO. H-11016/63/2021L-RH0/45//O/ALOXOZIDINE (Computer No. 378316)  6//2021/RH(ASticRETARY (RD) In three cases, the wrong PMAY-G logo was painted on the external surface of the wall of the PMAY-G houses  Standard logo design has been communicated to the field functionaries and the wrong PMAY(G) logo will replaced soon. |                                                                                                                                                                                                                      |
|-------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|       | 17                                                                                                                                                                                                                                                                                                                                  | In four cases wherein a temporary sticker with the PMAYG & BPG logo was pasted on the external surface of the wall of the PMAY-G houses, the PMAY-G logo was small as compared to the logo of the State scheme (BPG) |

Principal Secretary